

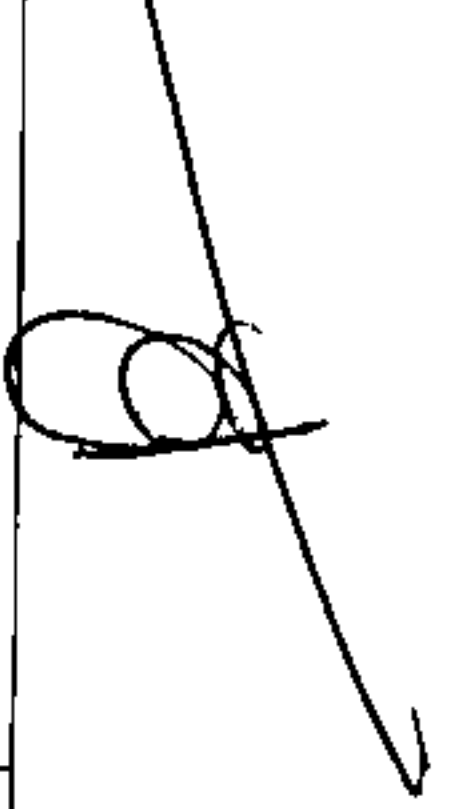
**PROFORMA FOR DECLARATION OF ASSETS**  
**(As On 31-03-2012)**

Name of Officer(In Full): RAM KUMAR TIWARI

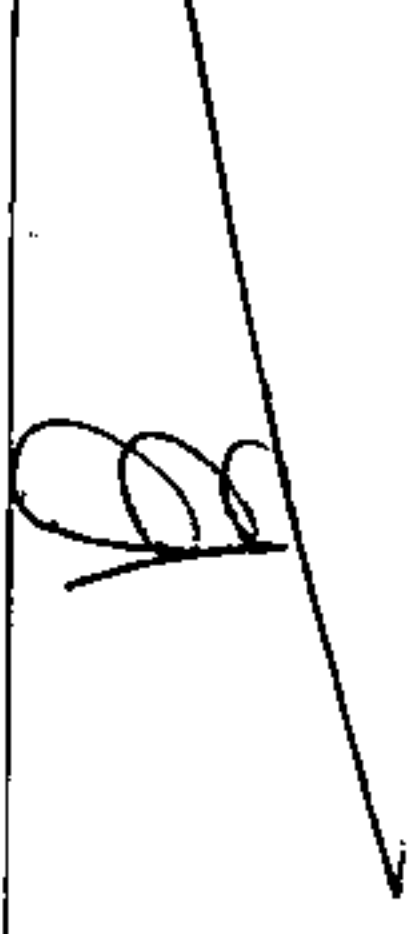
Date of Birth: 23.09.1967

Present post held: ADD. DISTRICT & SESSIONS JUDGE, RAMANUJGANJ (C.G.)

Name of District Taluka and Village in which property is situated	Immovable Property			How acquired? purchase lease inheritance, gift or otherwise with details of persons from whom acquired
	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt. Servant		
	Housing and other Buildings	Land		
1		3	4	5
(1).kabir Nagar,Raipur.tah./Distt.-Raipur (C. G.)	House, MIG		Own Name	Purchased from C G Housing Board ,Present- Value-Rs.20,000 <del>00</del> Appr.
(2).Khanij-Nagar,Raipur.tah./Distt.-Raipur Raipur (C. G.)	Flat		Own Name	Purchased from Shri R K Goyal, Raipur, Present-Value-Rs.40,000 <del>00</del> Appr.



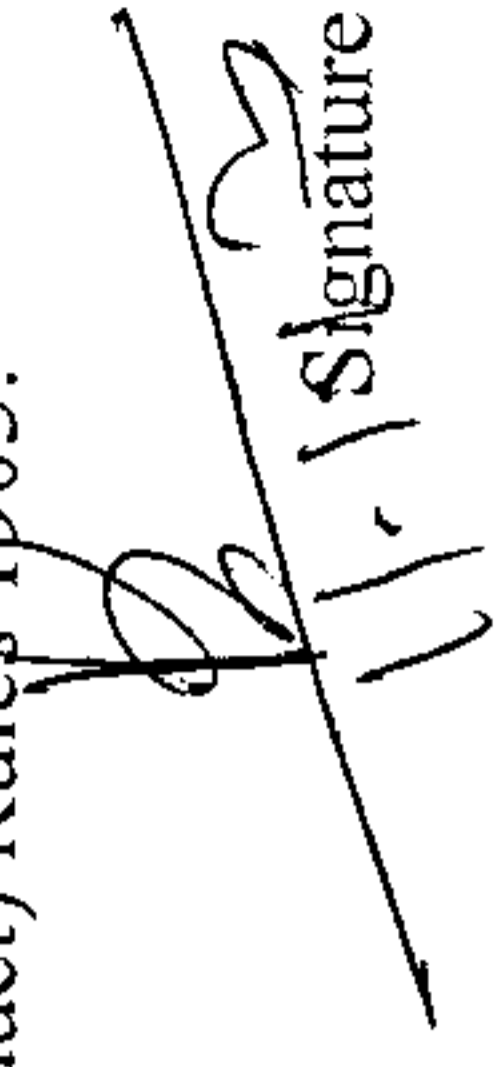
(3). Ganga Nagar, Mangala Road, Bilaspur. tah./Distt.-Bilaspur.) (C. G.)			Own Name		Purchased from Smt Sashi Sahu, , Present-Value- Rs.25,00,000/- Appr.
<b>Movable Property (Valued Above 25,000/- of Rs.)</b>					
Name of Articles					
Maruti Ritz Car- Value Rs. 5 lac Appr.					
<b>Jewellery (Lump Sum)</b>					
Total Value Rs. 6,00,000 Appr.					
<b>Shares/ Debentures</b>					
Name of Issuing Company				Nos. of Shares	
Nil				2	
				Nil	



<b>Life Insurance Policy &amp; Others</b>		
Name of Issuing Company 1	Amount 2	Amount 3
L. I.C. of India	(1) Sum Assured Rs.- 01 Lac, Premium-Rs-6617 Yer. (2) Sum Assured Rs.- 02 Lac, Premium-Rs-3337 Yer. (3) Sum Assured Rs.- 06 Lac, Premium-Rs-3528 Yer.	
<b>Bank Deposites/Securities &amp; Investments</b>		
Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	Nil	
2) Savings Bank A/Cs	State Bank of India Raipur	Rs70,000/- Appr.
3) PPF	State Bank of India Bilaspur	Rs2,70,000/- Appr.
4)GPF	A. G.,Chhattisgarh Raipur	Rs4,70,000/- Appr.
5)NSS	Nil	
6)Others	Nil	

1. In Case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.

Note:-The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

 Signature & Date